

Government of Jammu and Kashmir
Department of Mining
Civil Secretariat, J&K.

Notification

Jammu, the 01 April, 2022

S.O. 149.- In exercise of the powers conferred by section 15 read with section 23C of the Mines and Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957), the Government hereby directs that for the figures and sign "31.03.2022" appearing in clause (vi) of sub-rule (1) of rule 56 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016, the figures and sign "30.06.2022" shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/

(Ashok Kumar Parmar) IAS

Principal Secretary to the Government

Dated: 01.04.2022

No: GM-MNG/280/2021-04

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. All Principal Secretaries to the Government.
5. Joint Secretary (J&K), Ministry of Home Affairs, GoI.
6. Divisional Commissioner Kashmir/Jammu.
7. All Heads of the Departments/Managing Directors.
8. All Deputy Commissioners.
9. Director, Geology and Mining, J&K.
10. Director, Archives, Archaeology and Museums, J&K.
11. Managing Director, Jammu & Kashmir Minerals Ltd.
12. General Manager, Government Press, Jammu/Srinagar.
13. Private Secretary to Advisor (B) to the Hon'ble Lieutenant Governor, J&K.
14. Private Secretary to the Chief Secretary, J&K.
15. Private Secretary to the Principal Secretary to the Government, GAD.
16. Private Secretary to the Principal Secretary to the Government, Mining Department.
17. Incharge website, GAD/Mining.


(Aamir Ayaiz Rather) 01.14

Under Secretary to the Government.